

CS No.8443/2016
Nand Kishore & Ors. Vs. Heera Lal & Anr.

(Through V/C Cisco-Webex)

27.06.2020

At 11:32 AM to 11:50 AM

Present : Sh. Mukesh Sharma Adv. for the petitioner.


None for the defendant no.1.

None for the defendant no.2.

F.A heard partly. Time is sought by the Ld. Counsel to conclude his remaining arguments by stating that due to long illness, he is not well prepared with the arguments.

Last opportunity granted to the parties for arguments in this case.

Be listed for F.A on 07.07.2020 at 11:30 AM. Link be sent to the parties / counsels well on time. Let, a scanned copy of order-sheet be sent to Computer Branch for uploading, as per procedure.


(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 27.06.2020